

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 645/GT/2025

Subject : Petition for revision of tariff of Rihand STPS Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024 after the truing up exercise.

Petition No. 646/GT/2025

Subject : Petition for approval of tariff of Rihand STPS Stage-I (1000 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : UPPCL and others

Date of Hearing : **2.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Shri Sameer Aggarwal, NTPC
Shri Shiv Bhavan, NTPC
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Shashwat Singh, Advocate, UPPCL
Shri Prakher Shukla, Advocate, UPPCL
Shri Nitin Kalra, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Bhargavi Kannan, Advocate, BRPL & BYPL
Ms. Kavya Sarin, Advocate, BRPL & BYPL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner and the Respondents, UPPCL and TPDDL, submitted that since the pleadings have been completed in the matter, the order in the petitions may be reserved.

2. The learned counsel for the Respondents, BRPL and BYPL, however, sought time to file their written submissions, which was permitted by the Commission.

3. The Commission, after hearing the parties, permitted the Respondents, BRPL & BYPL, to file their written submissions, on or before **21.1.2026**, after serving a copy to the other. Subject to this, and based on the consent of the parties, the order in the petitions was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

